GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA

UNSTARRED QUESTION NO:4577
ANSWERED ON:22.04.2013
INSTALLATION OF UNIFORM AIR QUALITY SYSTEM
Pakkirappa Shri S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government proposes to monitor air quality across the country;

(b) if so, the details thereof along with the aims and objectives of monitoring air quality;

(c) the number of operating air quality monitoring station installed in the country, State and UT-wise;

(d) whether the Government has any proposal to install Uniform Air Quality Information System in Delhi as per the directions of the Supreme Court; and

(e) if so, the details thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) The ambient air quality is monitored across the country under the National Air Monitoring Programme (NAMP) since 1984-85. Three pollutants, namely, Sulphur Dioxide (SO2), Nitrogen Dioxide (NO2) and PM10 (particulate matter having size less than 10 micron) are monitored at all stations while other nine pollutants (PM2.5, O3, CO, NH3, C6H6, BaP, Pb, Ni and As) at select locations as per revised National Ambient Air Quality Standards (2009). There are 545 operating air quality monitoring stations under NAMP covering 225 cities, towns and industrial areas in 26 States and 5 Union Territories as on 31.03.2013.

The data so collected under NAMP by the State Pollution Control Board/Pollution Control Committee is entered into the Common Date Base of Central Pollution Control Board (CPCB). This data is collated, complied, processed and published annually by CPCB to know the trend.

As reported by Delhi Pollution Control Committee, Government of NCT of Delhi and Central Pollution Control Board, there is no direction of Hon'ble Supreme Court to install a uniform air quality information system in Delhi.